

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3943
TO BE ANSWERED ON- 28/03/2022

RTI CELL OF ST

3943. SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:
DR. UMESH G. JADHAV:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI S. MUNISWAMY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the list of communities added as scheduled tribes in the last three years;
- (b) whether the Government is formulating a separate cell to look into the Right to Information (RTI) cases of the department in view of the volume of the RTI cases; if not the reasons therefor;
- (c) whether the Government noticed that there should be a dedicated wing to look into the RTI cases of the Ministry; and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): The list of communities added as scheduled tribes in the last three years is at **Annexure.**

(b) & (c): There is a nodal Division for handling RTI matters in the Ministry of Tribal Affairs. A dedicated RTI portal has also been made by DoPT for the purpose. The RTI applications concerned with this Ministry are received through this portal which are then sent to respective CPIOs by the Nodal Division

Annexure

**LIST OF COMMUNITIES ADDED AS SCHEDULED TRIBES IN THE LAST
THREE YEARS**

Name of State	Act and changes in the list of STs
Karnataka	Vide THE CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) ACT, 2020 [Act No.4 OF 2020] following changes were made: (a) in entry 38, for the words "Naikda, Nayaka", the words and brackets "Naikda, Nayaka (including Parivara and Talawara)" shall be substituted; (b) in entry 50, for the brackets and words "(in Uttar Kannada district)", the brackets and words "(in Belagavi, Dharwad and Uttar Kannada districts)" shall be substituted.
Arunachal Pradesh	Vide THE CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) ACT 2021 [Act No. 32 OF 2021] following changes were made: (a) entry 1 shall be omitted; (b) for entry 6, the following entry shall be substituted, namely:— "6. Tai Khamti"; (c) for entry 8, the following entry shall be substituted, namely:— "8. Mishmi-Kaman (Miju Mishmi), Idu (Mishmi), Taraon (Digaru Mishmi)"; (d) for entry 9, the following entry shall be substituted, namely:— "9. Monpa, Memba, Sartang, Sajolang (Miji)"; (e) for entry 10, the following entry shall be substituted, namely:— "10. Nocte, Tangsa, Tutsa, Wancho".
